

pronouncements regarding the ceiling on reservation.

The Punjab Govt. have issued instructions on 6.12.90 to the effect that backlog of vacancies reserved for Scheduled Castes be filled up from amongst the Scheduled Castes upto 45% of the accruing vacancies being filled up in a recruitment year. 7% Scheduled Castes ex-servicemen, 1% Scheduled Caste handicapped persons, 1% Scheduled Caste children of Scheduled Caste freedom fighter and 1% Scheduled Caste sportsmen/women will be accommodated in this 45% in case of their availability. These instructions will remain applicable in 1991 and will be reviewed thereafter. No specific time limit for clearing the backlog can be specified as its clearance depends upon availability of vacancies and suitable Scheduled Caste candidates.

Appointment of SC/ST Liaison Officers for SC/ST Cells in Ministries/Departments

*43. SHRI BAGUN SUMBRUI: Will the PRIME MINISTER be pleased to state:

(a) whether it is the policy of the Government to appoint SC/ST persons as Liaison Officers for SC/ST Cells in the Ministries/Departments;

(b) if so, the Ministries/Departments where persons other than SCs/STs are working as Liaison Officers in SC/St Cells with reasons therefor; and

(c) the steps taken to appoint persons belonging to SC/ST category as Liaison Officers in SC/ST Cells in these Ministries/Departments?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Kar Sevaks Killed/Injured in Ayodhya

*44. SHRI GUMAN MAL LODHA:
PROF. RAMGANESH KAPSE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received information about the number of 'Kar Sevaks' killed, injured and missing in Ayodhya; and

(b) if so, State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). According to a report received from the State Government of Uttar Pradesh, 16, persons were killed in the incidents at Ayodhya on the 30th October and the 2nd November, 1990. Of them, eight persons were from U.P., two from West Bengal and one each from Rajasthan and Bihar. Four bodies could not be identified.

As regards the number of injured persons, the State Government has reported that a total number of 198 persons including 46 policemen were injured at Ayodhya on the two dates mentioned herein above.

The State Government has intimated that 4 reports relating to 6 missing persons have been lodged at P.S. Kotwali, Ayodhya. Investigation is in progress.